

ITEM NO.12

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(Only Criminal Appeal NO.1083-1084 of 2021 is to be listed for compliance.)

WITH

CrI.A. No. 1083-1084/2021 (II)

Date : 10-04-2023 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Pragya Baghel, AOR

Ms. Veera Kaul Singh, AOR

Mr. Vignesh Singh, Adv.

Ms. Vibha Bhat, Adv.

Ms. Rashi Bajpayee, Adv.

Ms. Ananya Singh, Adv.

For Respondent(s)

Mr. Sourabh Tandon, Adv.

Mrs. Pragya Baghel, AOR

Mr. Anuvrat Sharma, AOR

Ms. Alka Sinha, Adv.

Mr. Ajay Kumar Prajapati, Adv.

M/S. Vidhi International, AOR

Ms. Vibha Bhat, Adv.

Mr. Vignesh Singh, Adv.

Ms. Rashi Bajpayee, Adv.

Ms. Ananya Singh, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

CRL. A. Nos.1083-1084 OF 2021

Service is complete on the respondents.

Records of the case have been received.

Four weeks time, is granted to the appearing parties, to file additional documents.

After expiry of the said period, matter be processed for listing before the Hon'ble Court, as per rules.

**PAVANESH D.
Registrar**

pm